

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH: PATNA

Registration No.RA-29 of 1996

(Arising out of OA-26 of 1996)

Date of decision 21.8.1996

Ram Narayan Prasad Yadav Applicant

Versus

The Union of India & Others ... Respondents

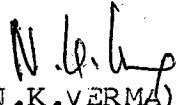
Coram: Hon'ble Mr. N.K.Verma, Member (A)

Counsel for the applicant) By circulation
Counsel for the respondents)

O R D E R

Hon'ble Mr. N.K.Verma, Member (A):

This is a Review application arising out of OA-26/96 wherein the stay order passed earlier was ordered to cease in its operation on 2.5.1996. The RA is devoid of any merit and hereby dismissed.


(N.K.VERMA)
MEMBER (A)

Akhtar